

[Shri Satish Agarwal]

provide for the payment out of the Consolidated Fund of India of sums equivalent to the net proceeds of Union duties of excise on electricity to the State to which the law imposing the duty extends and for the distribution of those sums among those States in accordance with the recommendations of the Finance Commission, in its report dated the 28th day of October, 1978.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the payment out of the Consolidated Fund of India of sums equivalent to the net proceeds of Union duties of excise on electricity to the States to which the law imposing the duty extends and for the distribution of those sums among those States in accordance with the recommendations of the Finance Commission, in its report dated the 28th day of October, 1978."

The motion was adopted.

SHRI SATISH AGARWAL : I introduce† the Bill.

12.10 hrs.

STATEMENT RE : LATEST INFORMATION ABOUT SKYLAB

THE PRIME MINISTER (SHRI MORARJI DESAI) : I would like to give the latest information about Skylab.

SHRI VASANT SATHE : The Skylab of the present Government ?

SHRI MORARJI DESAI : That will be proved by the No-Confidence Motion. Wait for the No-Confidence Motion. Then you will see. I will accept that verdict.

On the Skylab the latest estimate is that it will fall between 6.18 p.m. and 11.18 p.m. tonight. The impact of it is expected to be within 8° North and 168.3° East. It has also been worked out that the skylab would most probably crash in orbit No. 18. It is also probable to crash in orbit No. 8 and 28 and partly 38 and 168.3. None of these orbits passes through India. Therefore, according to the latest report, there is no chance of the skylab crashing on any part of India.

श्री राज नारायण (राय बरेली) : मेरा एक प्वाइंट ऑफ ऑर्डर है। मैंने एक प्रबलेज मोशन का नोटिस दिया था। वह प्रधान मंत्री जी के खिलाफ है। यह नम्बर 3 के बारे में था। प्रधान मंत्री ने कहा था कि 230 है जबकि कार्डिंग में वह 205 ही निकला था। आपने इसके बारे में रुलिंग भी दे दिया था। प्रधान मंत्री ने कहा था कि मशीन खराब है। मैं समझता हूँ कि क्लिफूली और जान बूझ कर प्रधान मंत्री ने सच्चाई को सप्रेस किया था और हाउस को मिस-गाइड किया था। आज मैं अपने मित्र बयालार रवि को बताना चाहता हूँ कि यह भ्रमवाह नहीं है नम्बर के बारे में और हमने वाक्यायदा प्रीजिडेंट को लिख कर दे दिया है कि यह 268 हो गया है। यह तो संपन्नित है —

MR. SPEAKER : No, no. All this is irrelevant.

SHRI RAJ NARAIN : What about my privilege motion ?

MR. SPEAKER : I have rejected it.

SHRI RAJ NARAIN : But, Sir, I request you, this is people's House. Do not make the people's House the Chamber's House.

12.11 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—
Contd.

MR. SPEAKER : I have to inform the House that at the meeting which I had with leaders of Parties and Groups on the 10th July, 1979, it was recommended that :

(1) Fifteen hours might be allowed for discussion on the Motion of No-Confidence in the Council of Ministers to be moved by Shri Y.B. Chavan.

(2) Discussion on the motion might be taken up immediately after Question Hour on Wednesday, the 11th July, 1979.

(3) Lunch hour would continue to be observed during the days of discussion on the motion.

(4) As far as possible, the House might adjourn at the scheduled hour at 6 P.M.

(5) Neither Calling Attention nor Short Notice Questions need be put down during the days of discussion on the motion.